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R.P(C)No. 1111-1112 OF 2002

ITEM No.1

Court No.10

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R.P.(C) No.1111-1112/2002 in

C.A.No.3337-3338/2002

Chairman, State Bank of India & Anr.

Petitioner (s)

VERSUS

All Orissa State Bank Officers Assn. & Anr.

Respondent (s)

(With Office Report)

Date : 15/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s) Mr. Harish N. Salve, Sr. Adv.
Mr. Mukul Rohatgi, ASG
Mr. Sanjay Kapur, Adv.

For Respondent (s) Respondent-in-person

For Intervenor Mr. Rajiv Dhawan, Sr. Adv.
Mrs. Shubra Kapur, Adv.
Mr. Sanjiv Kumar, Adv.
Mr. B.K. Satija, Adv.

Mr. R.N. Trivedi, ASG
Ms. Sunita Sharma, Adv.
Ms. Sushma Suri, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties for half an hour.

Arguments concluded. Judgment reserved.

(R.K. DHAWAN)
COURT MASTER

(VEERA VERMA)
COURT MASTER